

Vadasa Desaiganj in District Gadchiroli is the most suitable place for an industrial estate and the people of the area want to develop it as "Rajiv Udyog Nagar." I would, therefore, request that an initiative for industrialisation should be undertaken by setting up a large public sector unit there and in future it should be ensured that industrial units are set up in this District only.

(ii) Need to convert Satpura metre-gauge line into broad-gauge line and introduce Express Diesel trains between Seoni and Jabalpur, Madhya Pradesh

[*Translation*]

KUMARI VIMLA VERMA (Seoni): Mr. Speaker, Sir, Madhya Pradesh is a large state of the country and abounds in natural and mineral wealth, but the State lacks proper transport facilities. In backward and tribal areas even today facility of only metre-gauge line is available which is not quite beneficial. Railway Ministry had formed a Committee to look into such lines which had submitted its Report 20 years back. There is a mention of Satpura Railway line of Madhya Pradesh, but for the last 20 years no action has been taken to convert this line into broad-gauge line. Till this arrangement is made, a fast train with a diesel engine between Seoni and Jabalpur should be introduced in the morning. A similar train should be introduced from Jabalpur to Seoni at 5.30 P.M. so that the Adivasi and backward people living in the area of this railway track could easily avail the facility of divisional offices, big hospitals, High Court and business centres located in Jabalpur.

Therefore, the Railway Minister should immediately take up the conversion of this narrow gauge line into broad-gauge line and till then a superfast train should be introduced.

(iii) Need to expedite establishment of Rating Training Project at Nedumalakkunnu, Kerala

[*English*]

SHRI K. MURALEE DHARAN (Calicut): A suitable location for Rating Training Establishment has been found by the authorities and the Deputy Director General of Shipping and other officials who have inspected the spot at Nedumalakkunnu in Kakodi Panchayath, Kozhikode District, Kerala State. 30 acres of land is proposed to be acquired for this purpose and the land owners have already given their consent and the estimate for the project is fixed at Rs. 15 crores. The place is very near to the Calicut port and Beypore port. Since there is frequent traffic, there would not be any difficulty in reaching Nedumalakkunnu. Pure water is available there and there is no question of pollution. For construction of the building, raw materials like sand, metal, granite etc., are easily available there. Calicut Corporation, Kakodi Panchayat, Citizen Committee of Calicut etc., are taking initiative and interest in the establishment of this project.

The sketch plan and other documents connected with the project have already reached the concerned offices. Despite all this, there is no further progress. I urge upon the Government to take steps for early establishment of Rating Training Project at Nedumalakkunnu.

(iv) Need to issue 'No Objection Certificate' to the Slum-dwellers living on Government land in Bombay

SHRI RAM NAIK (Bombay-North): There are more than 20 lakh slum-dwellers residing in Mumbai (Bombay) on lands belonging to various departments of the Central Government like Railways, Airport Authority, Salt Commissioner, Navy, Air Force and Army, Port Trust and Atomic Energy Commission. While the Government of Maharashtra have provided basic civic amenities like water,

[Sh. Ram Naik]

electricity, drainage, pathways etc., to slums on State Government and Mumbai Municipal Corporation lands in Mumbai (Bombay) under the slum-improvement programme, the slum-dwellers on the Central Government land are denied these civic amenities because the Central Government have not issued 'No Objection Certificates' (NOC) to the State Government. Since the matter is pending for more than seven years, there is considerable discontent among the slum-dwellers. I, therefore, demand that a time-bound programme to issue NOCs on war-footing be formulated and executed urgently.

(v) Need to lay double railway line between Delhi and Saharanpur and also to replace old engines and bogies of the trains running on this section

[*Translation*]

SHRI HARPAL PANWAR (Kairana): Mr. Speaker, Sir, the condition of Delhi-Saharanpur railway line is very deplorable. The trains stop at railway station for too short a time. Engines are old and the bogies are in a dilapidated condition, with the result the travelling in these trains is quite uncomfortable.

I request the Central Government that this line should be doubled immediately and the old and dilapidated bogies and engines should be replaced by diesel trains and the line should also be electrified. Arrangements for manned level crossings should also be made at places where several persons have been killed in the past. Therefore, I request the Government to make arrangements for manned level crossings at Elam, Goharani and other places at the earliest.

(vi) Need to allow power project in private sector in Jayamkondam area at Trichy District in Tamil Nadu

[*English*]

DR. (SHRIMATI) K.S. SOUNDARAM (Tiruchengode): The State Government of Tamil Nadu have taken a

decision to set up a power project in the private sector using the lignite deposits available in Jayamkondam area of Trichy District. Lignite reserve in this area can sustain a power plant at 1500 M.W.

The Electricity (Supply) Act 1948 needs to be amended so as to permit the wholly-owned private sector power generating companies to be set up. I request the Hon. Minister of Power to look into the matter for encouraging private sector.

MR. SPEAKER: Shri H. D. Devegowda.

SHRI H. D. DEVEGOWDA (Hassan): I have already raised this matter, Sir.

(vii) Need to complete J. K. Petro-Chemicals Project at Salempur in Aligarh district, Uttar Pradesh

[*Translation*]

DR. LAL BAHADUR RAWAL (Hathras): I would like to draw the attention of the Central Government to J. K. Petro-Chemicals Projects. Some 10 years back the then Prime Minister of India laid the foundation stone of J.K. Petro-Chemicals Project at Salempur on Hathras-Sikandrara road in Aligarh District, but even after the lapse of such a long time, no progress has been made on the project though adequate land and resources are available. The people were happy with the announcement of the setting up of this project, but now the project is confined to the files alone as a result the people of the area are extremely disappointed. Government should take steps to implement this project as early as possible so that the unemployed youths could get employment and the people of weaker sections are able to earn their livelihood. This will also help a lot in solving the problem of unemployment in the region. So, I request the Central Government to take effective steps as early as possible to establish J.K. Petro-Chemicals Project.